



**File No. 10/03/2019-NCLT**  
**कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL**

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 25<sup>th</sup> July 2019

**ORDER**

There shall be Special Bench at Kolkata on 13.8.2019 & 14.8.2019 to attend the matters listed before Shri Madan Balachandra Gosavi, Member (Judicial) and Shri Virendra Kumar Gupta, Member (Technical). The Special Bench shall comprise of:

**Special Bench at NCLT, Kolkata**


1. Shri Jinan K.R, Member (Judicial)
2. Shri Virendra Kumar Gupta, Member (Technical)

Shri Jinan K.R, Member (Judicial) shall first take up the matters of the Special Bench and then attend the matters of their own Bench.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 25.7.2019 for 13.8.2019 & 14.8:2019 only.

This issues with the approval of Hon'ble President, NCLT.

  
**(Shiv Ram Bairwa)**  
**Registrar, NCLT**  
**Telephone: 24363451**

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.